

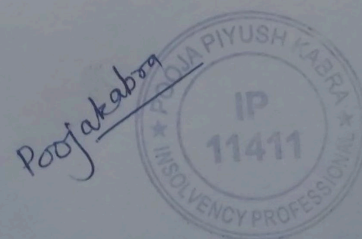
FORM B**PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF URBAN TRANSIT PRIVATE LIMITED

Sl. No.	Particulars	Details
1.	Name of corporate debtor	Urban Transit Private Limited
2.	Date of incorporation of corporate debtor	December 04, 2008
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies- Mumbai Registration Number: 188648
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U63030MH2008FTC188648
5.	Address of the registered office and principal office (if any) of corporate debtor	Unit No. A-305, 3rd Floor, Western Edge II, Village Magathane, Western Express Highway, Borivali (East) Mumbai - 400066
6.	Date of closure of Insolvency Resolution Process	April 16, 2021
7.	Liquidation commencement date of corporate debtor	April 16, 2021 (Order received on April 29, 2021)
8.	Name and registration number of the insolvency professional acting as liquidator	Name: Mrs Pooja Piyush Kabra Reg No: IBBI/IPA-001/IP-P00826/2017-18/11411
9.	Address and e-mail of the liquidator, as registered with the Board	Address: 601, Sidhi Harmony, Building No. NDR28, Opposite Building No. 87, near R. S. Mani supershop, Tilak Nagar, Mumbai, Maharashtra – 400089 Email Id: rathipoojar@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	Address: 601, Sidhi Harmony, Building No. NDR 28, Opposite Building No. 87, near R. S. Mani super shop, Tilak Nagar, Mumbai, Maharashtra – 400089 Email Id: urbantransit.liquidation@gmail.com
11.	Last date for submission of claims	May 29, 2021

Notice is hereby given that the National Company Law Tribunal Mumbai Bench, Court – V has ordered the commencement of liquidation of the **Urban Transit Private Limited** on **April 16, 2021 (Order received on April 29, 2021)**.



The stakeholders of **Urban Transit Private Limited** are hereby called upon to submit their claims with proof on or before **May 29, 2021** to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Pooja Kabra

Mrs. Pooja Piyush Kabra
Liquidator for Urban Transit Private Limited
Reg No. IBBI/IPA-001/IP-P00826/2017-18/11411

Date: May 01, 2021

Place: Mumbai

